

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.26/2016  
CA NO.

CORAM:





PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

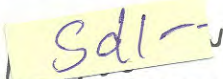
NAME OF THE COMPANY : Inter Globe Enterprises Ltd.

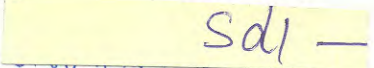
SECTION OF THE COMPANIES ACT: 391 & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ABHINAV ASHWIN	} ADVOCATE	PETITIONERS	
2.	V. P. SINGH			
3.	BHARAT APTE			
4.	Kamal Kant The	Sr. Counsel (G.O.I)	ROC & NW-RD	
5.	Sanjay K. Gupta	Sec. cum - of Rayasthan.	Sec. cum - of RD (NW/R)	

**ORDER**

No ground for early hearing is made out. Therefore, the application is dismissed.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.3.2017